### Upgradation of technology of electric Locomotives

205. SHRI VIREN J. SHAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government are unable to make use of the full scale benefits of railway electrification due to lack of suitable locos which could make the high trailing loads available with existing loop length; and

(b) if so, what action is being taken to upgrade the technology of electric locomotives?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise. However, continuous efforts are being made to improve the total asset utilisation including that on electrification, by upgrading technology of electric locomotives of higher horse power tracks of higher strength etc.

## पटना-गया रेलवे लाईन का विस्तार

206. श्री शंकर दयाल सिंह : क्या रेल मंत्री यह बताने की छुपा करेंगे कि :

(क) क्या पटना-गया रेलवे लाइन के विस्तार संबंधी कोई प्रस्ताव सरकार के विचाराधीन हैं ; ग्रौर

(ख) क्या उस लाइन को दोहरी रेल लाइन वनाने के लिए कोई सर्वेक्षण कराया गया है ; यदि हां, तो उसका ज्यौरा क्या है ?

रेल मंत्री (श्री जार्ज र्फर्नाडिस) : (क) ग्रौर (ख) ५टना-गया खंड पर लाइन क्षमता में सुधार करने के लिए अपेक्षित कार्यों का मूल्यांकन करने हेतु सर्वेक्षण किया गया था । सर्वेक्षण रिपोर्ट में की गयी मिफ़ारिशों के ग्रनुसार इसकी खडीय क्षमता बढ़ाने के लिए ६.72 वरोड़ रुपये से ग्रधिक की ग्रनुमानित लागत से निम्नलिखित कार्य 1988-89 के to Questions

- (i) टोकनरहित ब्लाक कार्य प्रणाली ;
- (ii) पोताही हाल्ट को क्रासिंग स्टेशन में बदलना ; तथा
- (iii) जहानाबाद में अतिरिक्त प्लेटफ़ार्म ।

फ़िलहाल इस खंड में दोहरी लाइन बिछाने का कोई प्रस्ताव नहीं है ।

# बशायूं जिले में चीनी मिल का लगाया जाना

207. श्री राम नरेश यादवः क्या खाद्य ग्रौरनागरिक पूर्ति मंत्री यह बताने की ३पा करेंगे कि:

(रु) क्या बदायूं जिले में कोई चीनी मिल लगाने का प्रस्ताव है; यदि हां, तो इस संबंध में स्रभी तक कितनी प्रगति हुई है; स्रौर

(ख) क्या बिसौली क्षेत्न में कोई सर्वेक्षण कराया गया है ?

खाद्य ग्रौर नागरिक पूर्ति मंद्रालय में राज्य मंत्री (श्री राम पूजन पटल) : (क) बदायूं जिले में नई चीनी मिलें लगाने का कोई प्रस्ताव खाद्य विभाग के विचाराधीन नहीं है ।

(ख) वेन्द्रीय सरकार द्वारा देश के जिसी भी भाग का (उत्तर प्रदेश के क्षेत्रों सहित) नई चीनी फ़्रैक्ट्री लगाने के लिए कोई प्रस्ताव/पहचान या सर्वेक्षण नहीं किया जाता है । राज्य सरकारों से यह प्रपेक्षा की ज.ती ह कि वे गन्ना उत्पादन की संभावनाध्रों/उपलब्धता की जांच कर नई चीनी मिलों की स्थापना के लिए प्राप्त आवेदन पत्न अपनी सिफ़ारिशों सहित केन्द्र सरकार को भेर्जे ।

### Allotment of land to Brahamin Samaj of Yamuna Vihar, Delhi

208. SHRI BEKAL UTSAHI: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

(a) whether it is a fact that the allotment of land to Brahamin Samaj

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(b) whether it is also a fact that  $som_e$  representations have been received in this regard;

(c) if so, what action has been taken thereon; and

(d) by when the allotment is likely to be made  $t_0$  the said Samaj of Yamuna Vihar?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN): (a) to (d) Request for allotment of land for the construction of a Dharamsal<sub>a</sub> has been received from Brahmin Samaj. Allotment of land for such purposes depend<sub>3</sub> upon the availability of suitable site<sub>s</sub> in the concerned localities.

### Charter of demands submitted by the Indian Railways Traction Workers Association

209. SHRI SUKOMAL SEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have recently received a Memorandum of demands from the Indian Railways Traction Workers Association;

(b) if so, whether it includes a demand for introduction of "Risk Allowance" for employees exposed to occupational Risk/Hazard/Diseases;

(c) if so, what action has been taken on the said demands; and

(d) if not, the reasons therefor.

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b) Representations from the As sociation were received in September, 1989 which included a demand for "Risk Allowance" for employees exposed to occupational Risk/Hazard/ Diseases.

(c) and (d) Traction staff do not work under High Voltage conditions, Before starting any work on the Traction equipment power supply is switched off and the equipment is properly earthed. Hence there is no particular hazard involved in this A<sub>s</sub> far as eligibility of the working. staff for Risk Allowance is concerned, the staff do not fulfil the criteria/ guidelines laid down by the Department of Personnel and Training.

## Regularisation of strike period of Junior Engineers of C.P.W.D.

210. SHRI SAMAR MUKHERJEE: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) whether it is a fact that 37 days' strike in 1987 by the C.P.W.D. Junior Engineers was called off following an agreement between the C.P.W.D. Junior Engineers Association and the Government that the strike period would be regularised by adjusting towards some kind of leave;

(b) whether it is also a fact that the Department of Personnel had left the matter to the Urban Deve lopment Ministry to decide;

(c) if so, the reasons for non-implementation of the said agreement;

(d) whether Government propose to review the matter for implementa tion of the said agreement; and

(e) if so, the details thereof?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN): (a) No Sir. What was agreed to with the C.P.W.D. Junior Engineers' Association was that the matter regarding payment of pay and allowances for the period of the strike would be referred to the Department of Personnel and Training to consider whether the leave admissible to the Junior Engineers and Sectional Officers (Horticulture) can be adjusted against the period of strike